

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 662 of 2003

Jabalpur, this the 6th day of October, 2003.

Hon'ble Mr. Anand Kumar Bhatt, Administrative Member
Hon'ble Mr. G. Shanthappa, Judicial Member

H.S. Selanki, aged about 55 years,
S/o Late Umrao Singh Selanki,
Occupation : Sub Post Master,
Kasrawadi Tehsil Kasrawadi,
District Khargone, M.P.

APPLICANT

(By Advocate - Shri S.K.P. Verma)

VERSUS

1. Union of India, Through the Secretary, Department of Post Office New Delhi.
2. Director of Postal Services/ Post Master General, Indore Region Indore.
3. Superintendent of Post Offices, Khandwa Division Khandwa.
4. Chief Post Master General, M.P. Circle, Bhopal.
5. Post Master General, Indore Region, Indore.

RESPONDENTS

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

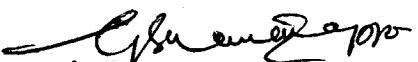
It is a case of retirement after 30 years of service for which notice has been given by the Director of Postal services (Respondent No. 2) by Annexure-A-1. Applicant has already made a representation in this regard on 18.7.03 to the Chief Post Master General, M.P. Circle, Bhopal (Annexure-P-12). Later on ^{he} has submitted another representation Annexure-A-13, which is un-dated. The Chief Post Master General has not been impleaded as party. The learned counsel is requested to implead Chief Post Master General Bhopal (Respondent No. 4) and Post Master General, Indore Region, Indore (Respondent No. 5) as necessary parties. We were informed that decision in this case will be taken by PMG Indore.

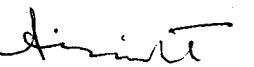
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2. At the present stage it would meet ends of justice if the Post Master General Indore who will now become respondent No. 5 in the OA is directed to dispose of the representation of the applicant within a period of one month from the date of receipt of a copy of this order. ^{the representation from the applicant in this regard.} Accordingly it is ordered that the applicant, will send a copy of this order alongwith his representation to respondent No. 5 (Post Master General, Indore) with a copy to Chief Post Master General Bhopal (Respondent No.4) within a period of two weeks and the Post Master General Indore (Respondent No. 5) will decide the representation within a period of one month thereafter.

3. The applicant is at liberty to approach this Tribunal again, if still any grievance is left after this representation is decided by the competent authority. The OA is disposed of in limine.


(G. Shanthappa)
Judicial Member


(Anand Kumar Bhatt)
Administrative Member

SKM

पृष्ठांकन सं. ओ/व्या.....जडलपुर, दि.....

पत्रिनिधि आवृत्ति दिनांक -

- (1) सरपिल, अमर लालसल द्वारा दिलाई जडलपुर
- (2) आवृद्धक प्रबोधी संस्कारक एवं विद्यालय द्वारा काउंसल
- (3) सत्यर्थी धी/लीडरशिप एवं विद्यालय द्वारा काउंसल
- (4) द्रष्टव्यालय, कोटवाड, बांगडा द्वारा

सूचना एवं आवरस्त्र दर्शवाना

S K P - Vasma Adde
R.P. No. 4 \$5. petition


S. K. P. Vasma
9.10.03

Received:
S. K. P. Vasma
9.10.03